

CC No. 352/2019
CBI Vs. Saleem Hamid Etc.

16/09/20

16.09.2020

Present: **Sh. Umesh Chandra Saxena, Sr. PP for CBI.**
 Accused Saleem Hamid in person (through VC).
 Sh. Tanveer Ahmad Mir, Advocate for A-1 Saleem
 Hamid, A-2 Anupam Kumar Sen and A-3 Sunil Kumar
 Malhotra on bail.
 Sh. Rajmangal Kumar, Advocate for Vijay Kumar
 Sharma, AR of A-5 M/s VRCC Pvt. Ltd.

Matter has been taken up in terms of orders of Hon'ble High Court bearing No. 26/DHC/2020 dated 30.07.2020 and 322/RG/DHC/2020 dated 15.08.2020, through "Hyperlink URL For Conferencing Via Cisco Webex."

Further arguments in rebuttal addressed by Ld. Defence Counsel in part for around one hour.

List on 17.09.2020 at 03.00 PM for remaining final arguments through VC.

Hard copy of this ordersheet be placed on record on the next scheduled day for physical hearings by this Court.

A copy of this order be sent to the Computer Branch to be uploaded on the official website.



(SUJATA KOHLI)

Principal District & Sessions Judge-cum-Spl. Judge
(PC Act) (CBI)/RADC/ND/16.09.2020

CC No. 47/2019
CBI Vs. N. K. Mittal

16/09/20

CC No. 78/2019
CBI Vs. N. K. Mittal and Another

16.09.2020

Present: Sh. Umesh Chandra Saxena, Sr. PP for CBI.

Sh. Harsh Kumar Sharma, Advocate for the accused.

Matter has been taken up in terms of orders of Hon'ble High Court bearing No. 26/DHC/2020 dated 30.07.2020 and 322/RG/DHC/2020 dated 15.08.2020, through "Hyperlink URL For Conferencing Via Cisco Webex."

Written synopsis filed on behalf of accused. However, the same has been filed quite late. Matter needs further consideration.

List on 19.09.2020 at 02.30 PM for orders.

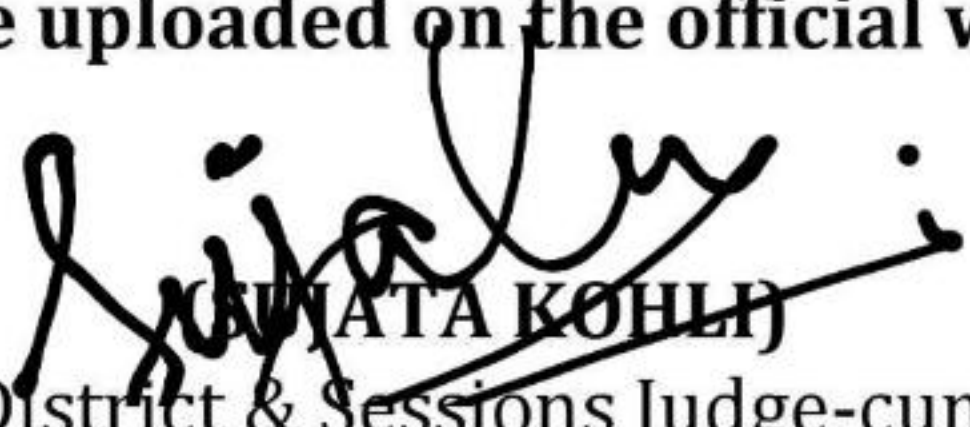
At this stage, Ld. Sr. PP submits that he has to make some submissions and needs sometime for the purpose.

Accordingly, list on 17.09.2020 at 02.30 PM for further arguments.

The date and purpose already fixed stand cancelled.

Hard copy of this ordersheet be placed on record on the next scheduled day for physical hearings by this Court.

A copy of this order be uploaded on the official website.


HIMATA KOHLI
Principal District & Sessions Judge-cum-Spl. Judge
(PC Act) (CBI)/RADC/ND/16.09.2020